

30

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose -	Section	Name of the Parties M/s. / Mr.
CP No 75/BB/17		Admission	621A	United Spirits Limited

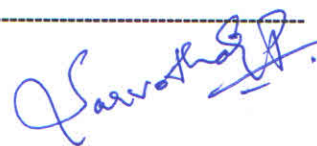
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SARVOTHAM.P
9916710757
(PCS)

Petitioner



PCS for petitioner is present. Power of Attorney is filed on behalf of the Petitioner Company. Heard the PCS.

For orders, list it on 31.08.2017.



MEMBER (J)



MEMBER (T)